

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No.30
C.P. No.157/BB/2020

IN THE MATTER OF:

M/s. C@rebra Integrated Technologies Ltd.
v.
...

... Petitioner

Order under Section 66 of Companies Act, 2013

Order delivered on 03.09.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

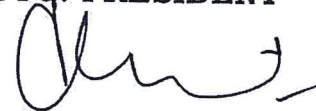
For the Petitioner : Shri Parameshwar G. Bhat (PCS)

ORDER

Heard Shri Parameshwar G Bhat, learned PCS for the Petitioner and Shri Hemanth Rao, learned Counsel for the ROC and RD through Video Conference.

Post the case on 23.10.2021.

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)